

| 1 | 2 | 3 | 4 | 5 |
|---------|-------------|----------|----------|----------|
| 34. | Uttarakhand | 95976 | 99910 | 106470 |
| 35. | West Bengal | 1154770 | 1133671 | 1180418 |
| TOTAL : | | 13267273 | 14112590 | 13717522 |

*Estimated using all-India growth rate.

**Estimated using tourist visits figures of sample hotels furnished by Delhi Government.

India as seventh best tourist destination

3366. SHRI R.C. SINGH: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that according to the Conde Nast Readers' Travel, India has been voted as the 7th best tourist destination of the world from its previous best of 13th;

(b) the manner in which the Ministry capitalizes such recognitions and boost tourism in the country;

(c) in view of stunning success of the luxurious Maharaja Express, whether the Ministry, in co-ordination with Railways, is planning to introduce more such trains for attracting foreign tourists; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) As per the Conde Nast Readers' Travel Awards 2010, India has been voted as the 7th best destination in the world as compared to its position as the 10th best destination in the Conde Nast Readers' Travel Awards 2009. The Ministry capitalizes on such recognitions for the purpose of boosting inbound tourism to the country by highlighting them at various international events, fora, press briefings, stakeholder meetings, etc.

(c) and (d) The Ministry of Tourism under its Scheme of Assistance for Large Revenue Generating Projects, provides Central Financial Assistance for tourism infrastructure projects including tourist trains, based on proposals received subject to the scheme guidelines, *inter-se* priority and availability of funds.

Government owned hotels

3367. SHRI RAASHID ALVI: Will the Minister of TOURISM be pleased to state:

(a) the number of Government owned hotels in the country, State and city-wise;

- (b) the total profit/loss of each hotel;
- (c) the total hotels sold/auctioned in last fifteen years; and
- (d) the total amount received against each hotel?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) The India Tourism Development Corporation (ITDC) is the only Public Sector Undertaking under the administrative control of the Ministry of Tourism, Government of India. The details of ITDC hotels in the country, State and city-wise, and their profit/loss are given in the Statement-I (See below).

(c) and (d) Nineteen hotels of ITDC were disinvested through a competitive bidding process by the Department of Disinvestment, Government of India during the years 2001-02 and 2002-03. The details of these hotels and the bid amount received against each hotel have been given in the Statement-II.

Statement-I

Location-wise details of Hotels alongwith profit/loss

| Sl. No | Name of the Hotel | Name of the City | Name of the State/Union Territory | Profit/Loss 2008-09 (Rs. in Lakhs) |
|-----------------------|----------------------------|------------------|-----------------------------------|---------------------------------------|
| 1 | 2 | 3 | 4 | 5 |
| OWNED HOTELS | | | | |
| 1. | The Ashok | New Delhi | Delhi | 1814.60 |
| 2. | Samrat Hotel | New Delhi | Delhi | 931.15 |
| 3. | Janpath Hotel | New Delhi | Delhi | -213.88 |
| 4. | Lalitha Mahal Palace Hotel | Mysore | Karnataka | -60.47 |
| 5. | Hotel Jammu Ashok | Jammu | J&K | -191.49 |
| 6. | Hotel Jaipur Ashok | Jaipur | Rajasthan | -513.70 |
| 7. | Hotel Kalinga Ashok | Bhubaneswar | Orissa | -213.33 |
| 8. | Hotel Patliputra Ashok | Patna | Bihar | -94.84 |
| MANAGED HOTELS | | | | |
| 9. | Hotel Bharatpur Ashok | Bharatpur | Rajasthan | -68.73 |

| 1 | 2 | 3 | 4 | 5 |
|-----------------------------|-------------------------|-------------|-------------------|---------|
| JOINT VENTURE HOTELS | | | | |
| 10. | Hotel Lake View Ashok | Bhopal | Madhya Pradesh | 7.70 |
| 11. | Hotel Brahmaputra Ashok | Guwahati | Assam | 44.32 |
| 12. | Hotel Ranchi Ashok | Ranchi | Jharkhand | 31.08 |
| 13. | Hotel Pondicherry Ashok | Pondicherry | Pondicherry | 52.61 |
| 14. | Hotel Donyi Polo Ashok | Itanagar | Arunachal Pradesh | 50.76 |
| 15. | Hotel Nilachal Ashok | Puri | Orissa | -139.49 |

Statement-II

Details of amount received against each Hotels

| Sl. No. | Name of the Hotel | Bid Amount (Rupees) |
|---------|-----------------------------------------------------------------------------------|---------------------------------------|
| 1 | 2 | 3 |
| 1. | Hotel Ashok, Bangalore and Airport Restaurant Bangalore (on lease basis) | 4,11,00,000/- (annual lease money) |
| 2. | Hotel Hassan Ashok, Hassan | 2,52,00,000/- |
| 3. | Hotel Bodhgaya Ashok, Bodhgaya | 2,01,04,813/- |
| 4. | Hotel Madurai Ashok, Madurai | 5,52,51,021/- |
| 5. | Temple Bay Ashok Beach Resort, Mamallapuram | 6,80,79,300/- |
| 6. | Hotel Agra Ashok, Agra | 4,00,53,000/- |
| 7. | Laxmi Vilas Palace Hotel, Udaipur | 7,52,00,000/- |
| 8. | Outab Hotel, New Delhi | 35,67,54,179/- |
| 9. | Lodhi Hotel, New Delhi | 76,22,01,925/- |
| 10. | Hotel Airport Ashok, Kolkata and Airport Restaurant and Flight Kitchen at Kolkata | 20,01,51,000/- |
| 11. | Kovalam Ashok Beach Resort, Kovalam | 43,68,76,000/- |
| 12. | Hotel Manali Ashok, Manali | 4,00,00,000/- |

| 1 | 2 | 3 |
|-----|-----------------------------------------------------------------------|----------------|
| 13. | Hotel Khajuraho Ashok, Khajuraho | 2,21,00,000/- |
| 14. | Hotel Varanasi Ashok, Varanasi | 9,11,00,000/- |
| 15. | Hotel Aurangabad Ashok, Aurangabad and Airport Restaurant, Aurangabad | 17,40,42,000/- |
| 16. | Hotel Ranjit, New Delhi | 30,30,00,000/- |
| 17. | Hotel Indraprastha (AYN), New Delhi | 45,03,33,333/- |
| 18. | Hotel Kanishka, New Delhi | 95,95,01,000/- |
| 19. | Incomplete hotel project at Chandigarh | 17,27,20,981/- |

Sanctioned projects in Andhra Pradesh

3368. SHRIMATI GUNDU SUDHARANI: Will the Minister of TOURISM be pleased to state:

- (a) whether all the 33 tourist projects sanctioned in Tenth Five Year Plan for Andhra Pradesh have been completed;
- (b) the details of tourist projects sanctioned for Andhra Pradesh in Eleventh Plan;
- (c) the details of amount sanctioned, project-wise; and
- (d) the efforts that the Ministry is making to complete the projects in time and to promote other tourist destinations in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) Ministry of Tourism, Government of India, sanctioned thirty three projects during Tenth Five Year Plan for the State of Andhra Pradesh. The State Government has informed that out of these thirty three projects twenty seven have been completed.

Implementation, monitoring and timely completion of projects is primarily the responsibility of concerned State Governments/Union Territory Administrations. However, the Ministry of Tourism also monitors the progress of implementation through regular review meetings and site visits from time to time. This matter is also discussed in the Regional Conferences of Tourism Ministers.

The Ministry of Tourism promotes India including Andhra Pradesh as a holistic destination covering the tourism destinations and products of the entire country, *inter- alia*, through its centralized campaigns and overseas offices.

The details of tourist projects sanctioned during the Eleventh Five Year Plan for the State of Andhra Pradesh are given in the Statement.